Declaration of Assets and Liabilities

Grorath Sah	aughter/wife of 7/2/2024
. (=	tate suppados fah
aged years, belonging to	bhar registative Assembly
service and presently working as	Attendadt
give herein below the details of the assets (imm	ovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	
A. <u>Details of movable assets</u>	

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	(i)	Cash	10000	-	1-	-	
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/=	- 1			
	(iii)	Bonds, Debentures and Shares in companies		-			
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6400/=		_		-
	(v)	Motor Vehicles (details of make, etc.)	- 1		-	-	
	(vi)	Jewellery (give details of weight and value)		-	× _	-	_
,	(vii)	Other assets, such as values of claims / interests	_		-	-	6-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i) ,	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-,	700ff2 Hause		-	Luc. Hame
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)				Magaza de 18	

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		1
	(ii) Loans from financial institutions	S.BI.S. S9000	ग्रा २२५ आ
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	1.1.6,11,00000	
	(b) dues to departments dealing with supply of water		-1
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones	- 6	_
	(e) dues to departments		

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	dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEPPS-9686K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		· 是 图像 · · · · · · · · · · · · · · · · · ·

C. **Personal Detail**

GPF/CPF/PRAN No.	:-	P.TS/BLA 1023
Gender	:-	[M/F)
Date of Birth	:-	02011968 (DD/MM/YYYY)
Class/Group	i-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Gropal gans
I hereby d		that the above details are true to the best of my

Signature Grorakh sah Name of Employee: Glosiakh Sah Place: 1/2/9024 Designation: Attendant Department: Jacky Ka Sa witez

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

मिर्देश साह